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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA(CAA) No. 500/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th November 2017, 10.30 A.M

Name of the Company	Kenta Properties Pvt Ltd & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1 ATOL KOLKATA IAAH, PCA the applicant 27.11.17

ORDER

Ld. Pr. CS for the petitioners is present.

Petitioner has filed this petition u/s. 230-232 of the Companies Act, 2013. Petitioners have filed List of Dates and Synopsis but not in proper form. Petitioners are directed to file complete List of Dates and Synopsis along with a supplementary affidavit within 10 days from today.

List on 15/01/2018.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)